

FIR No.749/14
Case No.7939/17
PS Punjabi Bagh

27.08.2020

File taken up on an application for release of FD moved on behalf of Surety Urmila.

Present: Ld. APP for the State.
Surety Urmila in person.

Death verification report of accused Ravi received. Report is also accompanied with the death certificate of accused. In these circumstances, the present case proceedings against the accused stands abated. Bail bond / surety bond stands discharged. Original, document, if any, be released to the rightful owner as per rules.

Accordingly, the present application of surety is allowed. The original FD be released to the surety against due acknowledgment and as per rules.

Application disposed of accordingly.

Nothing remains to be done further in the present case.

File be consigned to record room after due compliance.

Any other dete stands cancelled. M

27/8

(MANU VEDWAN)
MM-01(West)/THC:Delhi
27.08.2020

FIR No.181/2020
u/s 376/313/506/509 IPC
PS Punjabi Bagh

27.08.2020

Fresh charge sheet filed.

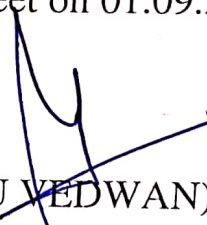
It be checked and registered.

Present: Ld. APP for the State.

PSI Dipali on behalf of IO SI Richa.

Accused is stated to be on bail.

Be put up for consideration on charge sheet on 01.09.2020.


(MANU VEDWAN)
MM-01(West)/THC:Delhi
27.08.2020

FIR No.0142/20
u/s 394/365/34 IPC
PS Punjabi Bagh

27.08.2020

File taken up today on application of applicant Priyanka Mittal for release of vehicle Wagon R bearing registration no. DL4C AY 1913.

Present: Ld. APP for the State.

Accused is stated to be in JC.

Sh. Jitender Kumar, Remand Advocate is present.

Ld. Counsel for applicant is present through Electronic Mode.

Heard. Perused the file carefully.

On the basis of charge sheet and annexed documents, I hereby take cognizance of the offence. Let copy of the charge sheet be supplied to the accused through concerned Jail Superintendent.

Be put up for appearance of accused / further proceedings on 10.09.2020. The next date earlier given i.e. 23.09.2020 stands cancelled.

At this stage, it is submitted by Id. Counsel for the applicant that his application be kept pending. Accordingly, the same is put up for consideration on date fixed.

(MANU VEDWAN)
MM-01(West)/THC:Delhi
27.08.2020

FIR No.528/01
Case No.70031/16
PS Punjabi Bagh
State vs. Harbans Lal

27.08.2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular no.26/DHC/2020 dated 30.07.2020. (The present case was earlier en-blocked on 23.04.2020 for 27.08.2020 as per the directions of Hon'ble High Court).

Present: Ld. APP for the State.
Sh. Neeraj Sharma, Ld. Counsel for the convict.
No report received.
At request, be put up for purpose fixed on 30.09.2020.

(MANU VEDWAN)
MM-01(West)/THC:Delhi
27.08.2020

CC No. 7115/2019
State Vs Satish Kumar @ Monu
FIR NO. 323/2019
PS Punjabi Bagh

27-08-2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular number 26/DHC/2020 dated 30-07-2020. (The present case was earlier en-blocked on 23-04-2020 for 27-08-2020 as per the directions of the Hon'ble High Court).

Present: Ld APP for the State.

As per the circular number 26/DHC/2020 dated 30-07-2020 of Hon'ble High Court, the matter be put up for purpose fixed on 26-11-2020.


(Manu Vedwan)

MM: West District: ~~THC~~/Delhi
27-08-2020

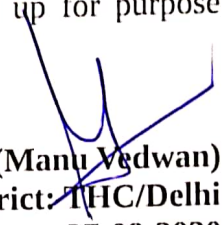
CC No. 3093/2019
State Vs Gurmeet Singh
FIR NO. 112/2019
PS Tilak Nagar

27-08-2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular number 26/DHC/2020 dated 30-07-2020. (The present case was earlier en-blocked on 23-04-2020 for 27-08-2020 as per the directions of the Hon'ble High Court).

Present: Ld APP for the State.

As per the circular number 26/DHC/2020 dated 30-07-2020 of Hon'ble High Court, the matter be put up for purpose fixed on 26-11-2020.


(Manu Vedwan)
MM: West District: THC/Delhi
27-08-2020

CC No. 680/2019
State Vs Ranjeet @ Gyanu @ Hira
FIR NO. 547/2018
PS Punjabi Bagh

27-08-2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular number 26/DHC/2020 dated 30-07-2020. (The present case was earlier en-blocked on 23-04-2020 for 27-08-2020 as per the directions of the Hon'ble High Court).

Present: Ld APP for the State.

Sh Sunny Garg, ld LAC for the accused.

As per the circular number 26/DHC/2020 dated 30-07-2020 of Hon'ble High Court, the matter be put up for purpose fixed on 26-11-2020.


(Manu Vedwan)

MM: West District: THC/Delhi
27-08-2020

CC No. 535/2019
State Vs Ranjeet @ Gyanu @ Hira
FIR NO. 642/2018
PS Punjabi Bagh

27-08-2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular number 26/DHC/2020 dated 30-07-2020. (The present case was earlier en-blocked on 23-04-2020 for 27-08-2020 as per the directions of the Hon'ble High Court).

Present: Ld APP for the State.

Sh Sunny Garg, ld LAC for the accused.

As per the circular number 26/DHC/2020 dated 30-07-2020 of Hon'ble High Court, the matter be put up for purpose fixed on 26-11-2020.


(Manu Vedwan)

MM: West District: THC/Delhi
27-08-2020

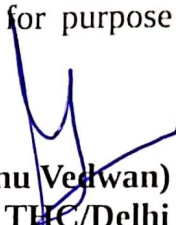
**CC No. 9828/2018
State Vs Shalim
FIR NO. 28396/2017
PS Punjabi Bagh**

27-08-2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular number 26/DHC/2020 dated 30-07-2020. (The present case was earlier en-blocked on 23-04-2020 for 27-08-2020 as per the directions of the Hon'ble High Court).

Present: Ld APP for the State.

As per the circular number 26/DHC/2020 dated 30-07-2020 of Hon'ble High Court, the matter be put up for purpose fixed on 26-11-2020.


(Manu Vedwan)
MM: West District: TBC/Delhi
27-08-2020

**CC No.9397/2018
State Vs Sewa Singh
FIR NO. 371/2018
PS Tilak Nagar**

27-08-2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular number 26/DHC/2020 dated 30-07-2020. (The present case was earlier en-blocked on 23-04-2020 for 27-08-2020 as per the directions of the Hon'ble High Court).

Present: Ld APP for the State.

As per the circular number 26/DHC/2020 dated 30-07-2020 of Hon'ble High Court, the matter be put up for purpose fixed on 26-11-2020.


(Manu Vedwan)

**MM: West District: THC/Delhi
27-08-2020**

**CC No. 9065/2018
State Vs Aakash
FIR NO.000453/2017
PS Punjabi Bagh**

27-08-2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular number 26/DHC/2020 dated 30-07-2020. (The present case was earlier en-blocked on 23-04-2020 for 27-08-2020 as per the directions of the Hon'ble High Court).

Present: Ld APP for the State.

As per the circular number 26/DHC/2020 dated 30-07-2020 of Hon'ble High Court, the matter be put up for purpose fixed on 26-11-2020.

(Manu Vedwan)

MM: West District THC/Delhi
27-08-2020

CC No. 8865/2018
State Vs Shalim
FIR NO. 030472/2018
PS Punjabi Bagh

27-08-2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular number 26/DHC/2020 dated 30-07-2020. (The present case was earlier en-blocked on 23-04-2020 for 27-08-2020 as per the directions of the Hon'ble High Court).

Present: Ld APP for the State.

As per the circular number 26/DHC/2020 dated 30-07-2020 of Hon'ble High Court, the matter be put up for purpose fixed on 26-11-2020.

(Manu Vedwan)

MM: West District: THC/Delhi
27-08-2020

CC No. 8258/2018
State Vs Manjeet Singh
FIR NO. 445/2018
PS Punjabi Bagh

27-08-2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular number 26/DHC/2020 dated 30-07-2020. (The present case was earlier en-blocked on 23-04-2020 for 27-08-2020 as per the directions of the Hon'ble High Court).

Present: Ld APP for the State.

As per the circular number 26/DHC/2020 dated 30-07-2020 of Hon'ble High Court, the matter be put up for purpose fixed on 26-11-2020.


(Manu Vedwan)

MM: West District: THC/Delhi
27-08-2020

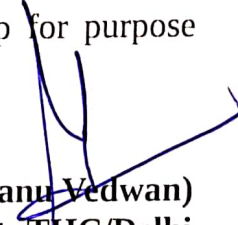
**CC No. 4728/2018
State Vs Mohd Ali
FIR NO. 94/2018
PS Punjabi Bagh**

27-08-2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular number 26/DHC/2020 dated 30-07-2020. (The present case was earlier en-blocked on 23-04-2020 for 27-08-2020 as per the directions of the Hon'ble High Court).

Present: Ld APP for the State.

As per the circular number 26/DHC/2020 dated 30-07-2020 of Hon'ble High Court, the matter be put up for purpose fixed on 26-11-2020.


(Manu Vedwan)
MM: West District: THC/Delhi
27-08-2020

CC No. 1522/2018
State Vs Ramjani @ Ajmer Sharif
FIR NO. 30/2018
PS Punjabi Bagh

27-08-2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular number 26/DHC/2020 dated 30-07-2020. (The present case was earlier en-blocked on 23-04-2020 for 27-08-2020 as per the directions of the Hon'ble High Court).

Present: Ld APP for the State.

As per the circular number 26/DHC/2020 dated 30-07-2020 of Hon'ble High Court, the matter be put up for purpose fixed on 26-11-2020.

(Manu Vedwan)

MM: West District: THC/Delhi
27-08-2020

CC No. 7681/2017
State Vs Chanderpal
FIR NO. 18/2017
PS Punjabi Bagh

27-08-2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular number 26/DHC/2020 dated 30-07-2020. (The present case was earlier en-blocked on 23-04-2020 for 27-08-2020 as per the directions of the Hon'ble High Court).

Present: Ld APP for the State.

As per the circular number 26/DHC/2020 dated 30-07-2020 of Hon'ble High Court, the matter be put up for purpose fixed on 26-11-2020.

(Manu Vedwan)

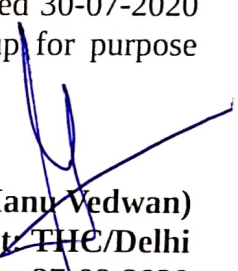
MM: West District: ~~THC/Delhi~~
27-08-2020

CC No. 7104/2017
Anita Garg Vs State of NCT of Delhi
PS Punjabi Bagh

27-08-2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular number 26/DHC/2020 dated 30-07-2020. (The present case was earlier en-blocked on 23-04-2020 for 27-08-2020 as per the directions of the Hon'ble High Court).

Present: Sh Gopal Sharma, Ld Counsel for the complainant.
As per the circular number 26/DHC/2020 dated 30-07-2020 of Hon'ble High Court, the matter be put up for purpose fixed on 26-11-2020.


(Manu Vedwan)
MM: West District, THC/Delhi
27-08-2020

**CC No. 6613/2017
State Vs Jitender @ Pahadi**

FIR NO. 00404/2017

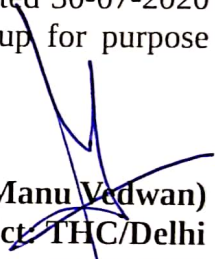
PS Punjabi Bagh

27-08-2020

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Present: Ld APP for the State.

As per the circular number 26/DHC/2020 dated 30-07-2020 of Hon'ble High Court, the matter be put up for purpose fixed on 26-11-2020.


(Manu Vedwan)
MM: West District/THC/Delhi
27-08-2020

**CC No. 5075/2017
State Vs Deepak
FIR NO. 263/2016
PS Punjabi Bagh**

27-08-2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular number 26/DHC/2020 dated 30-07-2020. (The present case was earlier en-blocked on 23-04-2020 for 27-08-2020 as per the directions of the Hon'ble High Court).

Present: Ld APP for the State.

As per the circular number 26/DHC/2020 dated 30-07-2020 of Hon'ble High Court, the matter be put up for purpose fixed on 26-11-2020.


(Manu Vedwan)

MM: West District: THC/Delhi
27-08-2020

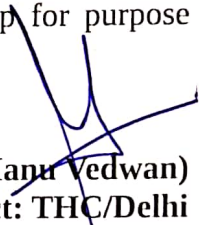
**CC No. 4862/2017
State Vs Shahid
FIR NO.0799/2015
PS Punjabi Bagh**

27-08-2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular number 26/DHC/2020 dated 30-07-2020. (The present case was earlier en-blocked on 23-04-2020 for 27-08-2020 as per the directions of the Hon'ble High Court).

Present: Ld APP for the State.

As per the circular number 26/DHC/2020 dated 30-07-2020 of Hon'ble High Court, the matter be put up for purpose fixed on 26-11-2020.


(Manu Vedwan)

**MM: West District: THC/Delhi
27-08-2020**

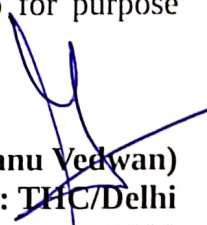
CC No. 65093/2016
State Vs Anil
FIR NO. 787/2014
PS Punjabi Bagh

27-08-2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular number 26/DHC/2020 dated 30-07-2020. (The present case was earlier en-blocked on 23-04-2020 for 27-08-2020 as per the directions of the Hon'ble High Court).

Present: Ld APP for the State.

As per the circular number 26/DHC/2020 dated 30-07-2020 of Hon'ble High Court, the matter be put up for purpose fixed on 26-11-2020.


(Manu Vedwan)
MM: West District: THC/Delhi
27-08-2020

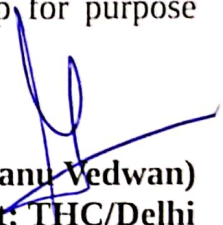
**CC No. 70353/2016
State Vs Virender Rai
FIR NO. 527/2004
PS Punjabi Bagh**

27-08-2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular number 26/DHC/2020 dated 30-07-2020. (The present case was earlier en-blocked on 23-04-2020 for 27-08-2020 as per the directions of the Hon'ble High Court).

Present: Ld APP for the State.

As per the circular number 26/DHC/2020 dated 30-07-2020 of Hon'ble High Court, the matter be put up for purpose fixed on 26-11-2020.


(Manu Vedwan)
MM: West District: THC/Delhi
27-08-2020

**CC No. 71422/2016
State Vs Raman
FIR NO. 356/2002
PS Punjabi Bagh**

27-08-2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular number 26/DHC/2020 dated 30-07-2020. (The present case was earlier en-blocked on 23-04-2020 for 27-08-2020 as per the directions of the Hon'ble High Court).

Present: Ld APP for the State.

As per the circular number 26/DHC/2020 dated 30-07-2020 of Hon'ble High Court, the matter be put up for purpose fixed on 26-11-2020.


(Manu Vedwan)

MM: West District: THC/Delhi
27-08-2020

CC No. 60754/2016
State Vs Satish Kumar Goel
FIR NO. 31/2009
PS Punjabi Bagh

27-08-2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular number 26/DHC/2020 dated 30-07-2020. (The present case was earlier en-blocked on 23-04-2020 for 27-08-2020 as per the directions of the Hon'ble High Court).

Present: Ld APP for the State.

Sh Roshan Lal Goel, Ld Counsel for the accused alongwith accused in person.

As per the circular number 26/DHC/2020 dated 30-07-2020 of Hon'ble High Court, the matter be put up for purpose fixed on 26-11-2020.


(Manu Vedwan)

MM: West District: THC/Delhi
27-08-2020

FIR No.62/14
Case No.4732/17
PS Punjabi Bagh

27.08.2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular no.26/DHC/2020 dated 30.07.2020. (The present case was earlier en-blocked on 23.04.2020 for 27.08.2020 as per the directions of Hon'ble High Court).

Present: Ld. APP for the State.

None for accused persons.

Presence of accused persons could not be procured on the Cisco webex meet application.

In the interest of justice, be put up for purpose fixed 26.11.2020.

(MANU VEDWAN)
MM-01(West)/THC:Delhi
27.08.2020

Case No.5319/17
PS Punjabi Bagh

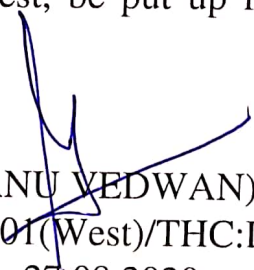
27.08.2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular no.26/DHC/2020 dated 30.07.2020. (The present case was earlier en-blocked on 23.04.2020 for 27.08.2020 as per the directions of Hon'ble High Court).

Present: Sh. B. K. Wadhwa, Ld. Counsel for the complainant alongwith complainant are present through Cisco webex meet application.

File is in Ld. Session Court.

In the interest of justice and at request, be put up for purpose fixed on 26.11.2020.


(MANU VEDWAN)
MM-01(West)/THC:Delhi
27.08.2020

Case No.6853/17
PS Punjabi Bagh

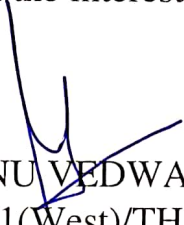
27.08.2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular no.26/DHC/2020 dated 30.07.2020. (The present case was earlier en-blocked on 23.04.2020 for 27.08.2020 as per the directions of Hon'ble High Court).

Present: None for complainant.

Presence of complainant could not be procured on the Cisco webex meet application. Further, the report from the SHO concerned could not be received due to covid-19.

In view of overall circumstances and in the interest of justice, be put up for purpose fixed on 26.11.2020.


(MANU VEDWAN)
MM-01(West)/THC:Delhi
27.08.2020

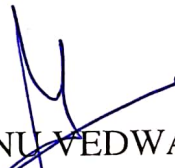
FIR No.263/18
Case No.10015/19
PS Punjabi Bagh

27.08.2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular no.26/DHC/2020 dated 30.07.2020. (The present case was earlier en-blocked on 23.04.2020 for 27.08.2020 as per the directions of Hon'ble High Court).

Present: Ld. APP for the State.
None for accused.

Summons were issued to the accused, however, the same could not be received back due to Covid19. In the interest of justice, let previous order be complied afresh for 26.11.2020.


(MANU VEDWAN)
MM-01(West)/THC:Delhi
27.08.2020

FIR No.115/19
Case No.10017/19
PS Punjabi Bagh

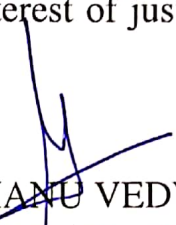
27.08.2020

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Present: Ld. APP for the State.

None for accused.

Summons were issued to the accused, however, the same could not be received back due to Covid19. In the interest of justice, let previous order be complied afresh for 26.11.2020.


(MANU VEDWAN)
MM-01(West)/THC:Delhi
27.08.2020

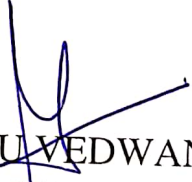
FIR No.223/19
Case No.10040/19
PS Punjabi Bagh

27.08.2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular no.26/DHC/2020 dated 30.07.2020. (The present case was earlier en-blocked on 23.04.2020 for 27.08.2020 as per the directions of Hon'ble High Court).

Present: Ld. APP for the State.
None for accused.

Summons were issued to the accused, however, the same could not be received back due to Covid19. In the interest of justice, let previous order be complied afresh for 26.11.2020.


(MANU VEDWAN)
MM-01(West)/THC:Delhi
27.08.2020

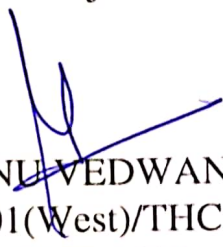
FIR No.593/18
Case No.10043/19
PS Punjabi Bagh

27.08.2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular no.26/DHC/2020 dated 30.07.2020. (The present case was earlier en-blocked on 23.04.2020 for 27.08.2020 as per the directions of Hon'ble High Court).

Present: Ld. APP for the State.
None for accused.

Summons were issued to the accused, however, the same could not be received back due to Covid19. In the interest of justice, let previous order be complied afresh for 26.11.2020.


(MANU VEDWAN)
MM-01(West)/THC:Delhi
27.08.2020

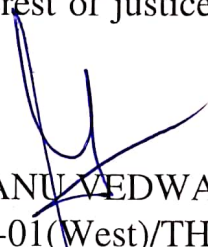
FIR No.214/19
Case No.10047/19
PS Punjabi Bagh

27.08.2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular no.26/DHC/2020 dated 30.07.2020. (The present case was earlier en-blocked on 23.04.2020 for 27.08.2020 as per the directions of Hon'ble High Court).

Present: Ld. APP for the State.
None for accused.

Summons were issued to the accused, however, the same could not be received back due to Covid19. In the interest of justice, let previous order be complied afresh for 26.11.2020.


(MANU VEDWAN)
MM-01(West)/THC:Delhi
27.08.2020

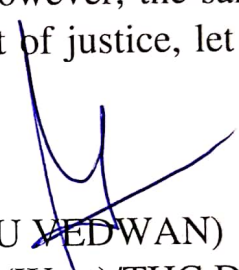
FIR No.160/19
Case No.10048/19
PS Punjabi Bagh

27.08.2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular no.26/DHC/2020 dated 30.07.2020. (The present case was earlier en-blocked on 23.04.2020 for 27.08.2020 as per the directions of Hon'ble High Court).

Present: Ld. APP for the State.
None for accused.

Summons were issued to the accused, however, the same could not be received back due to Covid19. In the interest of justice, let previous order be complied afresh for 26.11.2020.


(MANU VEDWAN)
MM-01(West)/THC:Delhi
27.08.2020

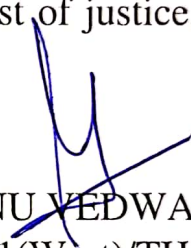
FIR No.608/19
Case No.630/20
PS Punjabi Bagh

27.08.2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular no.26/DHC/2020 dated 30.07.2020. (The present case was earlier en-blocked on 23.04.2020 for 27.08.2020 as per the directions of Hon'ble High Court).

Present: Ld. APP for the State.
None for accused.

Summons were issued to the accused, however, the same could not be received back due to Covid19. In the interest of justice, let previous order be complied afresh for 26.11.2020.


(MANU VEDWAN)
MM-01(West)/THC:Delhi
27.08.2020

FIR No.601/19
Case No.631/20
PS Punjabi Bagh

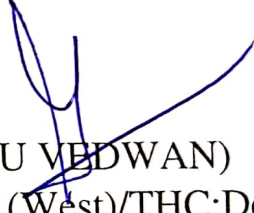
27.08.2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular no.26/DHC/2020 dated 30.07.2020. (The present case was earlier en-blocked on 23.04.2020 for 27.08.2020 as per the directions of Hon'ble High Court).

Present: Ld. APP for the State.

None for accused.

Summons were issued to the accused, however, the same could not be received back due to Covid19. In the interest of justice, let previous order be complied afresh for 26.11.2020.


(MANU VEDWAN)
MM-01(West)/THC:Delhi
27.08.2020

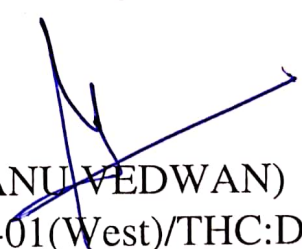
FIR No.563/19
Case No.633/20
PS Punjabi Bagh

27.08.2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular no.26/DHC/2020 dated 30.07.2020. (The present case was earlier en-blocked on 23.04.2020 for 27.08.2020 as per the directions of Hon'ble High Court).

Present: Ld. APP for the State.
None for accused.

Summons were issued to the accused, however, the same could not be received back due to Covid19. In the interest of justice, let previous order be complied afresh for 26.11.2020.


(MANUVEDWAN)
MM-01(West)/THC:Delhi
27.08.2020

FIR No.705/19
Case No.635/20
PS Punjabi Bagh

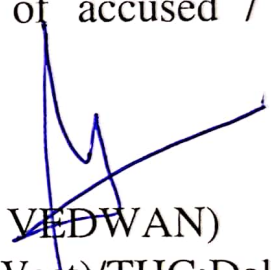
27.08.2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular no.26/DHC/2020 dated 30.07.2020. (The present case was earlier en-blocked on 23.04.2020 for 27.08.2020 as per the directions of Hon'ble High Court).

Present: Ld. APP for the State.

Sh. Vinay Kumar Sharma, Ld. Counsel for the accused.

At request, be put up for appearance of accused / further proceedings on 26.11.2020.


(MANU VEDWAN)
MM-01(West)/THC:Delhi
27.08.2020

FIR No.702/19
Case No.636/20
PS Punjabi Bagh

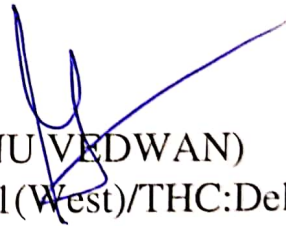
27.08.2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular no.26/DHC/2020 dated 30.07.2020. (The present case was earlier en-blocked on 23.04.2020 for 27.08.2020 as per the directions of Hon'ble High Court).

Present: Ld. APP for the State.

None for accused.

Summons were issued to the accused, however, the same could not be received back due to Covid19. In the interest of justice, let previous order be complied afresh for 26.11.2020.


(MANU VEDWAN)
MM-01(West)/THC:Delhi
27.08.2020

e-FIR No.21281/19
Case No.1287/20
PS Punjabi Bagh

27.08.2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular no.26/DHC/2020 dated 30.07.2020. (The present case was earlier en-blocked on 23.04.2020 for 27.08.2020 as per the directions of Hon'ble High Court).

Present: Ld. APP for the State.

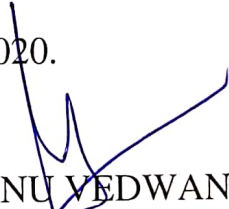
Accused is stated to be on bail.

Matter is today listed for consideration on charge sheet.

Perused the file.

On the basis of charge sheet and annexed documents, I hereby take cognizance of the offence.

Let accused be summoned for 26.11.2020.


(MANU VEDWAN)
MM-01(West)/THC:Delhi
27.08.2020

FIR No.334/19
u/s 279/338 IPC
PS Punjabi Bagh
S/V Untrace

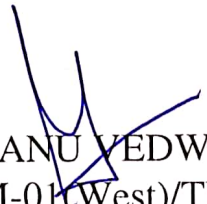
27.08.2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular no.26/DHC/2020 dated 30.07.2020. (The present case was earlier en-blocked on 23.04.2020 for 27.08.2020 as per the directions of Hon'ble High Court).

Present: Ld. APP for the State.

None for complainant / injured.

Presence of complainant / injured could not be procured on the cisco webex meet app. In the interest of justice, previous order be complied afresh for 26.11.2020.


(MANU VEDWAN)
MM-01(West)/THC:Delhi
27.08.2020

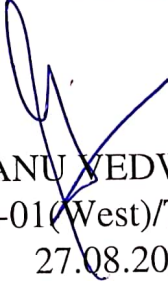
FIR No.509/18
u/s 279/338 IPC
PS Punjabi Bagh
S/V Untrace

27.08.2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular no.26/DHC/2020 dated 30.07.2020. (The present case was earlier en-blocked on 23.04.2020 for 27.08.2020 as per the directions of Hon'ble High Court).

Present: Ld. APP for the State.
None for complainant / injured.

Presence of complainant / injured could not be procured on the cisco webex meet app. In the interest of justice, previous order be complied afresh for 26.11.2020.



(MANU YEDWAN)
MM-01(West)/THC:Delhi
27.08.2020

FIR No.129/19
Case No.4739/19
PS Punjabi Bagh

27.08.2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular no.26/DHC/2020 dated 30.07.2020. (The present case was earlier en-blocked on 23.04.2020 for 27.08.2020 as per the directions of Hon'ble High Court).

Present: Ld. APP for the State.

None for accused persons.

Presence of accused persons could not be procured on the Cisco webex meet application.

In the interest of justice, be put up for purpose fixed 26.11.2020.

(MANU VEDWAN)
MM-01(West)/THC:Delhi
27.08.2020

FIR No.21/19
Case No.6289/19
PS Punjabi Bagh

27.08.2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular no.26/DHC/2020 dated 30.07.2020. (The present case was earlier en-blocked on 23.04.2020 for 27.08.2020 as per the directions of Hon'ble High Court).

Present: Ld. APP for the State.

None for accused.

Presence of accused could not be procured on the Cisco webex meet application.

In the interest of justice, be put up for purpose fixed 26.11.2020.

(MANU VEDWAN)
MM-01(West)/THC:Delhi
27.08.2020

FIR No.351/19
Case No.6522/19
PS Punjabi Bagh

27.08.2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular no.26/DHC/2020 dated 30.07.2020. (The present case was earlier en-blocked on 23.04.2020 for 27.08.2020 as per the directions of Hon'ble High Court).

Present: Ld. APP for the State.

None for accused.

Presence of accused and his counsel could not be procured on the Cisco webex meet application.

In the interest of justice, be put up for purpose fixed 26.11.2020.

(MANU VEDWAN)
MM-01(West)/THC:Delhi
27.08.2020

Shilpa Vs. Dharminder Dhanwal etc.
Case No.6100/17
PS Punjabi Bagh

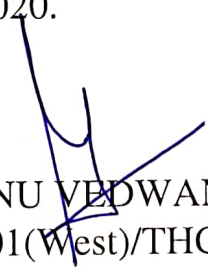
27.08.2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular no.26/DHC/2020 dated 30.07.2020. (The present case was earlier en-blocked on 23.04.2020 for 27.08.2020 as per the directions of Hon'ble High Court).

Present: None for complainant.

Presence of complainant and his counsel could not be procured on the Cisco webex meet application despite efforts. In the interest of justice, no adverse order is passed today.

Be put up for purpose fixed on 09.10.2020.


(MANU VEDWAN)
MM-01(West)/THC:Delhi
27.08.2020

Ram Babu Vs. Dharminder Dhanwal
Case No.6097/17
PS Punjabi Bagh

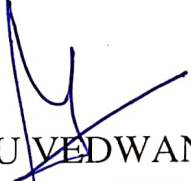
27.08.2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular no.26/DHC/2020 dated 30.07.2020. (The present case was earlier en-blocked on 23.04.2020 for 27.08.2020 as per the directions of Hon'ble High Court).

Present: None for complainant.

Presence of complainant and his counsel could not be procured on the Cisco webex meet application despite efforts. In the interest of justice, no adverse order is passed today.

Be put up for purpose fixed on 09.10.2020.


(MANU VEDWAN)
MM-01(West)/THC:Delhi
27.08.2020